की और लोग फ्री हो ते हैं काम करने के लिए क्योंकि फसल का कोई मौका नहीं होता न काटने का, न बोने का। 9,66,372 आदमियों को रोजाना काम मिला राजस्थान में। दस लाख के करीब लोगों को रोजाना काम मिला। जुलाई में बारिश हो जाती है और लोग खेतीबाड़ी के काम में लग जाते हैं और फिर वे काम करने कम आते हैं। इसलिये यह तादाद घट कर 4,71,000 रोजाना की हो गयी। फिर अगस्त में 4,11,000 हो गयी और कुछ कम हो गयी क्योंकि लोग खेतों में काम में लग गये और दूसरे धंधों में लग गये। सितम्बर में यह तादाद घट कर और कम हो गयी इस लिये कि फिर फसल का मौका आ जाता है और लोग खेतों में काम करने चले जाते हैं। नेशनल रूरल एंप्लायमेंट के कामों पर वह नहीं आते। तो दस-दस लाख लोगों को काम हम देते रहे हैं। तो माननीय सदस्य का यह कहना दुरुस्त नहीं है कि राजस्थान में इन चीजों पर ध्यान नहीं दिया जा रहा है। लेकिन वह अपनी निगाह से देखते हैं और सरकार अपनी निगाह से देखती है। और जो सरकार के काम की सराहना करते हैं, मिर्धा जी जैसे, वह सही निगाह से देखते हैं। जो काम हुआ है उस की तारीफ होनी चाहिए और आप जो काम हुआ है उस को भी मानने को तैयार नहीं तो इस का तो मेरे पास कोई जवाब नहीं है।

MR. DEPUTY CHAIRMAN: The discussion will continue.

अब सदन की कार्यवाही 2 बजे तक के लिये स्थगित की जाती है।

The House then adjourned for lunch at seven minutes past one of the clock.

2.00 P.M.

The House reassembled after lunch at two minutes past two of the clock, Mr. Deputy Chairman in the Chair.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL) 1981-82

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants (General) for the year 1981-82 (December, 1981).

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF ASSAM FOR THE YEAR 1981-22

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for Expenditure of the Government of Assam for the year 1981-82.

MR. DEPUTY CHAIRMAN: We will now continue with the Calling Attention.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Reported Acute Drought conditions in Rajasthan and some other parts of the country—*contd.*

DR. M.M.S. SIDDHU (Uttar Pradesh): While appreciating the assistance given by the Central Government to ameliorate the conditions of the drought and famine affected areas, may I ask a simple question to the hon. Minister? Is it enough? Does it satisfy the people? Take the example of Rajasthan. Since the formation of Rajasthan, Rs. 700 crores have been spent on providing relief to famine-hit people in that State. May I have the attention of the House?

MR. DEPUTY CHAIRMAN: Order, order. Now, you please go on.

DR. M.M.S. SIDDHU: Since the year 1967-68 to the year 1980-81, out of these 16 years, only for three years the State of Rajasthan has been free

[Dr. M. M. S. Siddhu]

of drought or of flood. For nine years almost the entire State was hit by drought. In another three years half the area of the State was prone to drought. This is the state of affairs. I would say that barring three years this State has been under perennial attack of drought. Therefore, the assistance which has been given to the State is not enough. It is because, Sir, drought has been affecting this State year after year and these temporary measures and even the measures which have been taken, that is, the Drought-Prone Area Programmes and other development programmes, have not had the desired impact and the resultant effect is not felt which these programmes were meant to create. Sir, Rajasthan is one State which is depending, as far as surface water is concerned, on the other States. It was in that State where the big canal, the Rajasthan canal, was conceived. It was conceived much earlier and it was expected to be completed in the year 1965. But still it remains to be completed. Sir, it is a matter of concern to all of us that this canal, whose construction was conceived earlier, still remains to be completed. In those days, Sir, Shri S. K. Patil, the then Minister of Irrigation and Power, had declared that the first phase of the canal would be over in 1962 and the second stage would be over in 1965. But still it is not yet complete and, according to the latest information which was given in the Lok Sabha, we have to wait till 1985-86 and even then, Sir, whether it will materialise or not, I do not know. Therefore, Sir, I would like to state that the main way in which we can counteract the effects of drought is to provide water, especially surface water. With regard to Rajasthan's share of water, the honourable Minister has been very much pleased to state that during the period of famine, to save the crops, he has been able to persuade the States of Haryana and Punjab to give more water. But the State of Rajasthan is still having the complaint that it is not getting adequate share of water. In a State like Rajasthan, Sir, where there is no surface water available, unless and until the groundwater is made available through the Rajasthan Canal and unless and until this canal is completed quickly, drought and famine conditions will to continue to hit people year after year.

MR. DEPUTY CHAIRMAN: Yes, that will do.

DR. M.M.S. SIDDHU: One or two points more, Sir. I would like to know from the honourable Minister what steps he is going to take so that such drought and famine conditions do not affect that State and what measures he proposes to take to tackle this problem, apart from giving mere assistance to the people.

One more point, Sir, and I have done. I come to the question of water supply to the villages. The honourable Member, Shri Mirdha, has brought to the notice of the House the position of the State with regard to water supply in the rural areas. The way in which water is supplied to the villages and the pace at which the schemes are being implemented indicate that it will take a very long time to complete these schemes and year after year drought will hit the people of Rajasthan and will create greater hardships to the people. Therefore, Sir, I would like to ask him whether the Planning Commission or his Ministry, in conjunction with the Finance Ministry, would be able to treat Rajasthan as a special case, taking into account its geographical condition, the arid zones that are there, and its position of having no water no surface water resources like rivers as the other States, etc. I am asking this question because the honourable Minister has said that as far as the Famine Code and drought relief and other things are concerned, they cannot make an exception in the case of Rajasthan. May I request him to treat this State on a special basis as far as the Plan is concerned? And will he consider Central assistance or Central implementation of the programme so that

water is made available to the district.

RAO BIRENDRA SINGH: Most of the points I have already replied to. I have given the figures regarding the provision of funds for drinking water supply to Rajasthan. They are allocated on the basis of problem villages, and all these factors are taken into account while allocating funds for accelerated water supply schemes. I have never said, Sir, that the relief given to Rajasthan is enough. I have always maintained that it is impossible for any Government to give full compensation for the damage that people suffer on account of natural disasters. All that I say is that this Government is doing its best during the last two years Since this Government took over, a lot of assistance has been given to Rajasthan. I have already given the amounts under various heads. Rajasthan canal would be completed—its first stage—by March, 1983. But the commond area development will take some more time.

AN HON. MEMBER: How many years more?

RAO BIRENDRA SINGH: It is now proposed to be completed by 1986. We would need a sum of Rs. 256 crores for the command area development alone. The second stage is proposed to be completed by 1986. But there also the command area development will take about ten years from now onwards. For that also a sum of Rs. 330 crores is needed.

श्री लाडली मोहन निगम (मध्य प्रदेश) : क्या इस सदी तक पूरा हो जायेगा ?

राव बीरेन्द्र सिंह : उम्मीद तो यही है । It is also known to the hon. Members that the work on this canal was in fact speeded up after 1974. The hon. Member talked about some assurances having been given in 1962. But very little progress was made till 1974. After that the work was speeded up and we hope that . . .

DR. M.M.S. SIDDHU: I made reference to the statement of the honourable Mr. S. K. Patil on March 28, 1958.

RAO BIRENDRA SINGH: Yes. But the fact remains that the work was taken up in hand in all seriousness after 1974, and within these six years Stage I is almost complete and work on Stage II is progressing. I have now given the target dates. We have always been trying to see that Rajasthan gets its due share of water. But the problem remains . . .

SHRI LADLI MOHAN NIGAM: Sir, on a point of order. इधर यह सब क्या हो रहा है ?

राव बीरेन्द्र सिंह : इधर दूसरा कालिंग अटेंशन मोशन हो रहा है ।

श्री सदाशिव बागाईतकर (महाराष्ट्र): श्री केसरी जी उसके प्रवक्ता हैं ।

संसदीय कार्य विभाग में राज्य मंत्री (श्री सीताराम केसरी) : हम तो आपके शरणागत हैं ।

RAO BIRENDRA SINGH: Last year also and this year, too, we impressed upon the Punjab Government that it was absolutely imperative that Rajashan go its share of water. But till such time as the command area development takes place and full use of water is made, the share that comes to Rajasthan cannot be given.

श्री सदाशिव बागाईतकर : श्रीमन्, इस ध्यानाकर्षण प्रस्ताव में बहुत सारी बातें तात्कालिकता को लेकर कही गई हैं । माननीय मंत्री जी ने जो निवेदन किया है उसमें भी उन्हीं चीजों को दोहराया गया है । उन्होंने बताया है कि राजस्थान में जो अकाल की स्थिति है उसको निपटाने के लिए क्या-क्या किया जा रहा है । लेकिन मैं मंत्री महोदय से

[श्री सदाशिव बागाईतकर]

दूसरे सवाल पूछना चाहता हूं। आप जानते हैं कि हमारे देश में अकाल हर बार पड़ते हैं और अकाल की चर्चा हम इस सदन में हर साल करते रहे हैं। हर सत्र में होती है। मैं माननीय मंत्री जी से यह कहना चाहूंगा कि प्लानिंग कमीशन ने हिन्दुस्तान के फेमिन-प्रोन जिलों की एक सूची बनाई थी उसका सर्वेक्षण किया था। यह जो फेमिन-प्रोन जिले हैं अलग-अलग राज्यों में हैं। क्योंकि आज हम राजस्थान की चर्चा कर रहे हैं इसका मतलब यह नहीं कि अकाल सिर्फ राजस्थान में है। जैसे कि आपने स्वयं कहा उत्तर प्रदेश, हरियाणा, महाराष्ट्र में विदर्भ और मराठवाड़ा के इलाके, रायलसीमा आन्ध्र प्रदेश में, तेलंगाना के इलाके भी अकाल की चपेट में हैं। अकाल की स्थिति तो देश के कई हिस्सों में है। खाली राजस्थान में जो भी तात्कालिक तौर पर वहां की स्थिति से निपटने के लिए उपाय आपने किये हैं जिन से वहां पर कुछ राहत मिलेगी लेकिन जो दूसरे इलाके हैं वहां पर अकाल की स्थिति ज्यों की त्यों है। यह एक दूसरा सवाल है। मेरा बुनियादी सवाल यह है कि जब प्लानिंग कमीशन ने फेमिन-प्रोन जिलों का सर्वे किया था, हर राज्य की सूची बनाई थी, सेमी परमानेंट, परमानेन्ट इस तरह से अलग-अलग उनका केटेगराइजेशन किया था तथा उसमें स्थिति सुधारने के लिए कुछ उपाय करने के लिए भी कहा गया था। मैं आपसे यह जानना चाहूंगा कि क्यों इन उपायों पर अमल नहीं हो रहा है? आज आपने राहत दी, कल बारिश हो गई, तो जो नुकसान उनका हो गया है वह दूर होगा ऐसी स्थिति नहीं है। श्रीमन्, आप यह देखें एक तरफ हम अनाज वसूलने के लिए चेष्टा कर रहे हैं। दूसरी तरफ, अकाल को लेकर उत्पादन में गिरावट आ रही है। उसका दूसरा मार्ग जो बढ़ रहा है देश में फर्टिलाइजर का उपयोग सिर्फ 6.1 से ऊपर नहीं है। साथ ही साथ उसको भी याद रखिए कि फर्टिलाइजर की कीमत 13 महीनों में 62% बढ़ी है। किसानों की आर्थिक क्षमता अकाल की स्थिति को लेकर एक तरफ उनकी मार पड़े और दूसरी तरफ कीमतों की मार पड़े। तो उत्पादन का आखिर होना क्या है। सारा नियोजन का जो आपका ढांचा है उसके अन्दर वह एक स्थाई चीज मानी गई है कि हमारा अन्दाजन कृषि क्षेत्र में इतना उत्पादन होगा। मैं आपसे यह जानना चाहूंगा कि यह प्लानिंग कमीशन द्वारा जो सर्वेक्षण किया गया था अलग-अलग राज्यों में उस पर कहां तक अमल किया गया है और कहां तक आपने अकाल से राहत दिलाने के लिए पैसा उपलब्ध किया है?

दूसरी चीज यह है कि हमारे देश में पानी की समस्या है। पानी की स्थिति के बारे में यह शर्मनाक बात है कि आजादी के 34 साल के बाद भी पेय जल की समस्या करीब-करीब जहां की तहां है। अभी अभी राजस्थान की कहानी आपने सुनी मेरा कहना यह है कि केवल राजस्थान में ही ऐसी स्थिति नहीं है। मैं आपको महाराष्ट्र की स्थिति बता देता हूं। महाराष्ट्र में ऐसे पहाड़ी इलाके हैं जहां पर पानी लेने के लिए लोगों को 8, 10, 11 मील तक जाना पड़ता है। यह जो आपने 1.6 किलोमीटर की बात कही वह अपनी जगह पर योजना में लिखी हुई है। राज्य सरकारें उस पर अमल नहीं कर रही हैं। इस मुद्दत के दौरान पेय जल लोगों को उपलब्ध होगा, इसके लिए उपाय नहीं किया जा रहा है। आपकी तरफ से

कोई निगरानी नहीं है । इसलिए मैं कहना चाहता हूं कि पेयजल की सुविधा उपलब्ध कराने के लिये जो स्कीमें बनाई गई हैं जिनके लिये आपने विशेष अनुदान दिया है उन पर अमल क्यों नहीं हो रहा है और राज्य सरकार को अमल करने के लिये दबाव कैसे डाल रहे हैं इसके ऊपर भी सदन को बतावें । आखिर में मैं पूछना चाहूंगा फिगार के विषय में । (समय की घंटी) यह बात इसलिये आवश्यक है क्योंकि लोगों की परचेजिंग पावर कम होती जा रही है । मैं आपको महाराष्ट्र का उदाहरण इस सिलसिले में बता देता हूं । महाराष्ट्र की सरकार ने 10 साल पहले फेमिन कोड खत्म कर दिया क्योंकि यह कहा गया कि फेमिन कोड की अब जरूरत नहीं है । अब हम आजाद हो गये हैं । अब फेमिन होगा नहीं । अंग्रेजों ने फेमिन कोड बनाया था यह जानने के लिए कि फेमिन कहां है, स्केयरसिटी कहां है । लेकिन राजस्थान में मुझे बताया गया कि ऐसा नहीं किया। फेमिन कोड राजस्थान में अभी भी जारी है । कम से कम फेमिन कोड में सरकार के ऊपर उत्तरदायित्व रहता है, मेनडेटरी उत्तरदायित्व रहता है जिससे कोई भी सरकार बरी नहीं हो सकती । यह स्थिति कम से कम राजस्थान में है । लेकिन महाराष्ट्र जैसे राज्य ने इस फेमिन कोड को रद्द कर दिया है। मैं पूछना चाहता हूं कि फेमिन कोड को रद्द करने से अकाल तो रद्द नहीं होता है, अकाल का चक्कर तो आता रहता है । उस कोड के द्वारा सरकार की जिम्मेदारी हो जाती है . . .

श्री उपसभापति : यह बात आप महाराष्ट्र असेम्बली में उठा सकते हैं ।

श्री सदाशिव बागाईतकर : श्रीमन्, इसलिए इस कोड के द्वारा सरकार का दायित्व हो जाता है । ऐसी स्थिति में राज्य सरकारें सेंटर के पास मदद के लिए आती हैं । और मंत्री जी फिर हवाला देते हैं कि उसमें इतनी मदद दी है, इतनी नहीं दी है । यह मंत्री जी कहते हैं इस लिए मैं कह रहा हूं कि यह मामला राज्य का नहीं है, मामला श्रीमन् है नियोजन का और नियोजन में आप अगर फेमिन और ड्राऊट प्रोन एरियाज का सर्वे करायेंगे, योजना तैयार करेंगे परन्तु अगर उस पर अमल नहीं होगा तो ऐसी स्थिति में कैसे निपटा जायेगा, यह मेरा सवाल है। मेहरबानी करके इस पर आप प्रकाश डालिए और महाराष्ट्र में जो अकाल की स्थिति है इसकी भी क्या आपके पास सूचना है या नहीं, यह बताइये... (व्यवधान)

RAO BIRENDRA SINGH: Sir, the hon. Member knows that the Drought Prone Areas Programme has been continuing from many years and as he has already said himself, not only districts but even blocks have been identified. There are eleven districts of Rajasthan alone in the Desert Development Areas Programme. There *are two programmes particularly* benefiting the dry areas, the Desert Areas and the Drought Prone Areas, that is the Drought Prone Areas Programme. That covers 13 States and in 13 States there are 75 districts and 557 blocks. Similarly in the Desert Development Programme 21 districts have been identified in five States and each one of the blocks under each one of these two programmes gets an assistance, a special assistance of about Rs. 15 lakhs per year. Rupees seven and a half lakhs is provided by the Centre and another rupees seven and a half lakhs by the States. It is on a matching basis for some time. And, all these schemes have provision of water supply, for storage of water, for afforestation measures; they are all *taken up under this* programme, and also special afforestry programmes for dry areas. Therefore, I hope the hon. Member would

[Rao Birendra Singh]

feel satisfied with the various programmes that are already in hand sponsored by the Government of India. Apart from that, the accelerated rural water supply scheme, as I have already said, is receiving due attention at the hands of the Government of India, and very large amounts of money are provided for providing drinking water to these problem villages that have already been identified long age, and from year to year we try to see that within a certain period, just like rural roads programme, this drinking water supply programme should be completed. I hope with the extension in our irrigation which is going on a very fast rate in India, probably India is at the top of the world in the matter of expansion of irrigation, 2.8 million hectares of additional land is covered by irrigation under our Sixth Five-Year Plan, that really will be the solution to this recurring problem.

श्री सदाशिव बागाईतकर : श्रीमन्, एक सफाई मैं चाहता हूं कि प्लानिंग का इवेल्युएशन आर्गेनाइजेशन... (व्यवधान) वह इसकी ताईद नहीं करते हैं जो आप कह रहे हैं। उसके कई डिफेक्ट्स बताये हैं इम्प्लीमेंटेशन और नान इम्प्लीमेंटेशन के...

श्री उपसभापति : वह बता दिया है। तात्कालिक में बता दिया है।

SHRI HARKISHAN SINGH SURJEET (Punjab): Mr. Deputy Chairman, Sir, I want only to draw the attention of the Minister that Rajasthan is in a different category because consecutively since three years it is getting adversely affected due to drought and the conditions are much worse. I have been there last week and I have seen that for Rs. 5 or Rs. 10 cattle are being sold. Fodder is not available even for one rupee per kg. which used to be sold earlier at Rs. 10 per quintal. I would like the hon. Minister to see whether some arrangement can be made, because cattle wealth is very important so far as Rajasthan is concerned. That is their property. So, I would draw the attention of the hon. Minister to this fact and he should see that some immediate arrangements are made to provide fodder so that cattle wealth of Rajasthan can be saved, apart from whatever co-operation they can get from the State.

My second point is, as the Minister has said rightly, the central issue as far as Rajasthan is concerned is water, whether it is drinking water or water for irrigation. If this problem of shortage of water is solved, then not only Rajasthan, but the whole country is going to benefit. Sir, they have very fertile land but it cannot be made use of without proper availability of water. There is no use blaming Haryana or Punjab unnecessarily. Lot of water is just flowing out to Pakistan and we have not been able to utilise it because Rajasthan canal has not been completed. I would like to know from the Minister whether some other measure could be taken in co-operation with the State Government by which this canal can be completed earlier because it is a key canal. Unless this is done, you cannot solve that problem because every next year this problem of drought is occurring there. So, unless these measures are taken, you cannot save the situation in Rajasthan.

So far as provision of food for work is concerned, I feel it is very important and the Government should take these things into consideration.

MR. DEPUTY CHAIRMAN: I think you have replied to all the questions.

RAO BIRENDRA SINGH: Sir, the targets set for completion of Rajasthan canal in both the stages have already been stated by me and that was after full consultation with he State Government that the Planning Commission agreed to these target dates for completion of the canal in Rajasthan. I know, lot of water is flowing still outside India and I would agree with the hon. Member that if possible, we

should try to complete this Rajasthan canal at the earliest. But I am not in a pisition to say as to how much additional money can be provided by the State Government within its plans for irrigation. Irrigation already has received a very big share in the Sixth Five Year Plan's development allocation. It is nearly 12-1/2 thousand crores of rupees, and agriculture and irrigation both cover nearly 25 per cent of the total outlays of the Sixth Five Year Plan. So, it is not correct to say that irrigation is not receiving enough attention. But there are constraints, financial constraints naturally. We are sending this team on 15th to Rajasthan; there will be people from Animal Husbandry Department associated with it and we shall see how much fodder needs to be rushed but we have been providing assistance for fodder, subsidies of various kinds in Rajasthan. I have already said that we are deeply concerned with the cattle wealth of Rajasthan and its preservation and conservation.

श्री भोला प्रसाद (बिहार) : मंत्री महोदय ने यह नहीं बतलाया कि बिहार का कितना बड़ा हिस्सा और खास तौर से पूरे दक्षिण बिहार और उत्तर बिहार का भी एक हिस्सा आज अकाल से पीड़ित हो रहा है और खुद बिहार गवर्नमेंट ने पन्द्रह जिलों में जिन प्रखंडों को अभाव और सूखा पीड़ित क्षेत्र घोषित किया है, तो अभाव और सूखा पीड़ित क्षेत्र को अब तक अकाल क्षेत्र घोषित क्यों नहीं किया गया क्योंकि वहां 50 परसेंट से ज्यादा फसल मारी गई है, मुख्य खरीफ की फसल मारी गई है। उसको अकाल क्षेत्र घोषित करना चाहिए और उसके पहले भदई की फसल भी समय पर मानसून न होने की वजह से तथा नियमित नहीं होने की वजह से यह मारी गई, और खरीफ की फसल भी मारी गई है।

तो ऐसी सूरत में जो वहां इतने बड़े हिस्से में अकाल की स्थिति पैदा हो गई है, उसका मुकाबला करने के लिये अभी बिहार सरकार की ओर से जो कुछ किया जा रहा है, वह बहुत ही नाकाफी है। इसके अलावा जो अभाव का और सूखे का क्षेत्र सरकार ने घोषित भी किया है, वहां भी या तो खेत मजदूर आज तक बेकार और भूखे हैं, उनको काम देने के लिये कोई योजनायें अमल में नहीं आ रही हैं और न किसानों को खेती के लिये पर्याप्त सहायता मिल रही है जिससे कि वे फसल बो सकें, उगा सकें; और खास कर जब तक कि आज खाद और भी महंगी हो गई है और किसान को हर चीज के लिये मुशकिल हो रही है। खाद, बिजली और खेती में काम आने वाली हर चीज का रेट बढ गया है, वह उसका मुकाबला कैसे करे? सूखे की हालत में उन के लिये और भी असंभव हो गया है उन चीजों का इस्तेमाल करना। तो पहली बात मैं यह जानना चाहूंगा कि क्या सिर्फ उसको सूखा और अभावग्रस्त क्षेत्र ही घोषित करेंगे या अकाल-ग्रस्त क्षेत्र भी घोषित करेंगे क्योंकि वहां पर स्थिति अत्यंत गम्भीर है? जब अकाल से लोग मरने लगेंगे तो उसको सूखा ग्रस्त क्षेत्र कैसे कहा जायेगा? इसके साथ मुझे कहना पड़ता है कि केवल अभावग्रस्त क्षेत्र घोषित करने पर भी जो काम करना चाहिए वह नहीं किया जा रहा है। जो कागज पर एलान किया जा रहा है वह धरती पर अमल नहीं हो रहा है।

दूसरे, मैं जानना चाहता हूं कि खास तौर से जो दुकानें सरकारी तौर पर अनाज और अन्य आवश्यक वस्तुओं की सप्लाई के लिये खोली गई हैं वह खाली कागज पर दिखाई हैं क्योंकि गांवों में उन वस्तुओं की सप्लाई की कोई व्यवस्था नहीं है ---न अनाज है, न कंट्रोल का कपड़ा। अभी जाड़ों में उन गरीबों के लिये कपड़ा नहीं है और अब तो लोग भूख से भी मरेंगे, जाड़े से भी मरेंगे, कंट्रोल का कपड़ा मिलता नहीं है हालांकि उसके भी दाम बढ़ा दिये गये हैं। तो

[श्री भोला प्रसाद]

गांवों में अनाज की जो दुकानें खोली गई हैं उनमें अनाज की व्यवस्था नहीं है, शहरों में भले ही वह व्यवस्था हो . . .

श्री उपसभापति : कहां के लिये कह रहे हैं ?

श्री भोला प्रसाद : मैं बिहार की बात कर रहा हूं, खास तौर से दक्षिण बिहार का हिस्सा जो सदैव सूखा क्षेत्र रहा है ।

तीसरी बात, बिहार बराबर बाढ़ और सूखे से पीड़ित रहता है, हर दो साल मे यह बाढ या सूखे का शिकार होता है और जब तक इसका स्थायी निदान नहीं होता है तब तक उनसे पिंड नहीं छूट सकता है हर दो साल में बाढ़ की चपेट मे काफी क्षति बिहार को उठानी पडती है . . .

श्री उपसभापति : वह आप कह चुके हैं ।

श्री भोला प्रसाद : उसके लिये आज तक कोई स्थायी प्रबन्ध नहीं हुआ । कहां तो सरकार गंगा के पानी को कावेरी तक, दक्षिण भारत में ले जाने की बात कह रही थी एक बड़ी योजना बना रही थी और उधर अभी गंगा के पानी को उत्तर बिहार से दक्षिण बिहार में भी ले जाने के लिये, पूरे बैल्ट की सिंचाई के लिये और सूखा से बचाने के लिये कोई योजना सरकार के अमल में नहीं आ रही है । कहा यह जाता है कि हम हिन्दुस्तान में बडे पैमाने पर योजना अमल में ला रहे हैं । उत्तर बिहार से दक्षिण बिहार मे गंगा के पानी को ले जाकर बाढ़ से भी और सूखे से भी बिहार को बचाया जा सकता है लेकिन उस पर कोई भी योजना सरकार की नहीं है . . .

श्री उपसभापति : ठीक है माननीय मंत्री जी . . .

श्री भोला प्रसाद : . . .जो मध्यम योजनायें हैं जैसे ऊपर की उस तथा अपर सकरी जलाशय की है, उन योजनाओं पर भी कोई अमल नहीं हो रहा है । अभी जो रबी की फसल बोई गई है उसकी सिंचाई के लिये बिजली की सप्लाई नहीं है— सरकार ने एलान तो कर दिया है कि प्राथमिकता के आधार पर देंगे लेकिन आज 24 घंटे में भी चार घंटे बिजली रोजाना नहीं मिल पाती है जिस की वजह से जो फसल लगी भी है वह भी मर जायेगी, जिससे आगे चल कर और भी भयंकर अकाल की स्थिति का मुकाबला करना पड़ेगा ।

RAO BIRENDRA SINGH: This Calling Attention Motion, as you would see, relates to drought conditions in Rajasthan and other parts of the country. The hon. Member has raised some general questions. According to my information, the conditions in Bihar are normal. There has been a marginal deficiency in a few districts in Bihar, according to the Metereological Office in nine districts and according to the Bihar Government in 12 districts. The Bihar Government has not sent us any memorandum asking for relief. To be able to answer questions on this Calling Attention Motion in this House, we sent them a telex message on the 2nd of December, and in reply to our telex, the Bihar Government has sent us some information saying that parts of Bihar, i.e. 12 districts, are drought affected.

But Bihar has a margin money of Rs. 13.80 crores at its disposal and even if there are some conditions requiring relief on account of drought, Bihar Government is able to meet the expenditure out of this margin money. Bihar certainly suffered from floods. The damage was substantial. They have sent us a memorandum asking for some relief on account of floods and we shall be sending a team to Bihar to assess the damage.

MR. DEPUTY CHAIRMAN: Thank you. Now we go to Special Mention. Shri Gopalsamy.